

to prevailing unhygienic conditions, constant seepage of water, stagnation of drainage water and cracks appearing in the flats because of the sub-standard material used in the construction and that requests to the Director General (Works) proved futile ;

(b) if so, the reasons for failure to remove the grievances after such a long time of allotment ; and

(c) if the answer to part (a) is in negative, what steps Government propose to take to remove the grievances and by when ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :

(a) to (c) There is neither any report nor any cause for feeling of insecurity by the residents. There is also no report of cracks in the building due to use of sub-standard material. Presently, construction activity is going on around this area and the final drainage arrangements of the area is being done.

Director General (Works), CPWD is aware of some inconveniences to the occupants due to construction activities going on in the area. Some stop-gap arrangements for drainage and filling of depressions on the road have considerably improved the position.

The area is under-development and the works of development of entire complex, like road levelling of the area, development of parks etc. are still in progress. The activities over the entire complex is likely to be completed within one year.

Day-to-day complaints of the residents are being attended to.

**Proposal to Construct FCI Godown
in Ettumanoor (Kerala)**

3004. SHRI SURESH KURUP : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is a proposal to construct Food Corporation of India God-

own in Ettumanoor, Kottayam District, Kerala ; and

(b) if so, the time by which the construction work would start ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDA SINGH) : (a) There is no such proposal at present.

(b) Does not arise.

**Black-Market of Fertilizers in
Manipur**

3005. SHRI N. TOMBI SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that some of the fertilisers are so much in demand in Manipur that they are sold in black market ; and

(b) if so, the reasons for not supplying fertilisers in sufficient quantities to meet the full demand ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) There are no reports of any black marketing of fertilisers in Manipur.

(b) There are adequate levels of stocks of all varieties of fertiliser in the region to meet the demand of fertilisers of Manipur. The supplies are made against the demands made by the State Government as they are the sole distributing agency in the State.

[Translation]

**Construction of Houses on Hire
Purchase Basis**

3006. KUMARI D.K. THARA DEVI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have any scheme to provide houses to lower and

middle income group people on hire-purchase basis ;

(b) if so, the details in this regard and

(c) if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) :

(a) to (c) Housing is a State subject. State Governments/UTs are free to formulate and implement various Social Housing Scheme in accordance with their needs and plan priorities.

However, with the re-classification of Social Housing Schemes in July 1982, which was based on the income criteria, the States/UTs have been advised to ensure that the Schemes are invariably related to EWS, LIG and MIG for which persons having house-hold income upto Rs. 350/-, Rs. 351/- to 600/- and Rs. 601 to 1500/- per month respectively, are eligible.

[English]

Women Workers in Tobacco Companies in Andhra Pradesh

3007. SHRI C. SAMBU : Will the Minister of LABOUR be pleased to state :

(a) the total number of women workers working in Tobacco companies registered in Andhra Pradesh.

(b) whether these women workers are being paid minimum wages by the private management ; and

(c) if not, the measures taken to implement the Minimum Wages Act for women working in Tobacco companies effectively ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T.

ANJIAH) : (a) to (c) Figures relating to the total number of women workers in tobacco companies registered in Andhra Pradesh would be available with the State Government of Andhra Pradesh. Fixation and payment of minimum wages in the tobacco industry falls within the jurisdiction of the State Government.

Storage Capacity of Foodgrains in Karnataka

3008. SHRI H.G. RAMULU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the present storage capacity of foodgrains available in Karnataka ;

(b) the new storage construction programmes in Karnataka ;

(c) the details of storage capacities available in different places and new places where godowns are proposed to be built with capacities thereof ; and

(d) whether the procurement is highest in Raichur District of Karnataka, if so, the proportionate storage capacity there ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) As on 1.7.1985, the covered storage capacity for foodgrains with Food Corporation of India in Karnataka was 2.88 lakh tonnes.

(b) The Food Corporation of India is expected to construct additional storage capacity of 0.61 lakh tonnes for food grains in Karnataka during 1985-86.

(c) A statement is given below.

(d) The procurement in Raichur District is the highest in Karnataka. The storage capacity with Food Corporation of India for foodgrains at Raichur is 8,900 tonnes.